

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION No. 2284  
TO BE ANSWERED ON 14<sup>TH</sup> MARCH, 2023

**Women Beneficiaries under Fisheries and Dairy Sector**

**2284. SHRI HEMANT TUKARAM GODSE:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of women beneficiaries under each scheme of fisheries and dairy sector since 2019-20, State-wise; and
- (b) the specific physical targets for gender budgeting, State-wise?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) The Ministry of Fisheries, Animal Husbandry and Dairying is implementing Pradhan Mantri Matsya Sampada Yojana (PMMSY) & Fisheries and Aquaculture Infrastructure Fund (FIDF) under Fishery sector and Dairy Entrepreneurship Development Scheme (DEDS) & National Programme for Dairy Development (NPDD) under Dairying sector, for the development of Fisheries and Dairying respectively in the country. The state-wise details of woman beneficiaries covered under these schemes are furnished at Annexure-I & Annexure-II.

(b) PMMSY envisages inclusive development and women beneficiaries provides 60% Government financial assistance against the 40% assistance provided to male beneficiaries. The scheme implemented by Department of Fisheries are primarily demand driven and viable proposals received from States/ UTs are supported and no specific gender budgeting has been made.

## Annexure-I

Statement referred to in reply to the Lok Sabha Unstarred Question No. 2284 for answer on 14<sup>TH</sup> March, 2023 regarding details of State-wise Women Beneficiaries benefitted under fisheries schemes during 2020-21 till 2022-23 (as on date).

Sl. No.	State/UT	Women Beneficiary
1	Andhra Pradesh	341
2	Andaman & Nicobar	386
3	Assam	7308
4	Bihar	2136
5	Chhattisgarh	1020
6	Daman & Diu	2
7	Delhi	8
8	Goa	146
9	Gujarat	4076
10	Haryana	610
11	Himachal Pradesh	408
12	Jammu & Kashmir	2
13	Jharkhand	909
14	Karnataka	8741
15	Kerala	636
16	Lakshadweep	182
17	Madhya Pradesh	1454
18	Maharashtra	2318
19	Manipur	201
20	Meghalaya	297
21	Mizoram	3231
22	Nagaland	152
23	Odisha	1710
24	Puducherry	161
25	Punjab	191
26	Rajasthan	58
27	Sikkim	10
28	Tamil Nadu	392
29	Telangana	290
30	Tripura	308
31	Uttar Pradesh	2018
32	Uttarakhand	168
33	West Bengal	322
	<b>Total</b>	<b>40192</b>

**Annexure-II**

**Statement referred to in reply to the Lok Sabha Unstarred Question No. 2284 for answer on 14<sup>TH</sup> March, 2023 regarding details of State-wise list of beneficiaries benefited under DEEDS during 2019-20 and 2020-21.**

<b>Sr. No.</b>	<b>Name of the state</b>	<b>No. of Women Beneficiaries</b>
1	Andhra Pradesh	1319
2	Arunachal Pradesh	48
3	Assam	357
4	Bihar	624
5	Chhattisgarh	15
6	Goa	2
7	Gujarat	490
8	Haryana	141
9	Himachal Pradesh	105
10	Jammu And Kashmir	624
11	Jharkhand	115
12	Karnataka	2027
13	Kerala	315
15	Madhya Pradesh	251
16	Maharashtra	762
17	Manipur	105
18	Mizoram	49
19	Nagaland	71
20	Odisha	584
21	Puducherry	108
22	Punjab	977
23	Rajasthan	2001
24	Sikkim	33
25	Tamil Nadu	2867
26	Telangana	484
27	Tripura	105
28	Uttarakhand	549
29	Uttar Pradesh	1119
30	West Bengal	390
33.	Meghalaya	5
	<b>Total:</b>	<b>16642</b>

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